

**CENTRAL ADMINISTRATIVE TRIBUNAL,**  
**ERNAKULAM BENCH**  
**CP(C) 180/00020/2020**  
**in**  
**Original Application No. 180/00182/2020**

**Friday, this the 14<sup>th</sup> day of August, 2020**

**CORAM:**

**Hon'ble Mr. P. Madhavan, Judicial Member**

**Hon'ble Mr. K.V. Eapen, Administrative Member**

A.Nishith, S/o.Late Upendra, aged 30 years

Helper Grade-II, SSE/C&W/MAQ (removed from service)

Railway, Palakkad Division

residing at Seetha Nilaya,

Near Chakrapani Temple

Attavar,Mangalore – 575 001 ..... Petitioner

**(By Advocate : Ms.Lowsy.A)**

**V e r s u s**

Shri.M.P.Lipin Raj, IRPS

Divisional Personal Officer, Southern Railway

Palakkad Division

Kerala State ..... Respondent

**(By Advocate : Mr.Sunil Jacob Jose)**

This application having been heard on 14.8.2020 through video conferencing, the Tribunal on the same day delivered the following:

**O R D E R (Oral)**

**Hon'ble Mr. P. Madhavan, Judicial Member –**

When the matter came up for consideration today, learned counsel for the petitioner submits that the Order of this Tribunal has been complied with by the respondents and they have passed order. Applicant has filed another O.A No.180/00339/2020 also. Hence CP(C) is closed. Notice discharged.

**(K.V. EAPEN)**

**ADMINISTRATIVE MEMBER**

**(P. MADHAVAN)**

**JUDICIAL MEMBER**

**SV**

**List of Annexures**

Annexure A1 - A true copy of the order dated 19.3.2020 in O.A  
No.180/00182/2020.

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